

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 106/Chd/CHD/2017
a/w
CA Nos.37 and 38 fo 2017**

Aman Grover and Anr.

...Petitioners

Vs.

M/s City Enterprises Private Limited and Ors.

...Respondents.

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 14.03.2018.

Sd/-
Court Officer

February 20, 2018
subbu